

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4871
ANSWERED ON:26.08.2010
NORTH EAST FRONTIER RAILWAY
Singh Shri Radha Mohan

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of contractors who were assigned the work of conversion of meter gauge railway line into broadgauge from Hydergaon to Merabari and Sonkaya junction to Silghat junction in the year 2006 by the Railway board and the amount given in advance to each contractor at the time of starting the work alongwith the complete details in this regard;
- (b) whether the railways had cancelled the contracts because a number of irregularities were committed in awarding the contracts for supply of gravel;
- (c) if so, the amount of loss suffered by railways due to it;
- (d) whether the Railways had taken any action within the time limit for recovery of the amount;and
- (e) if so, details thereof and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.4871 BY SHRI RADHA MOHAN SINGH TO BE ANSWERED IN LOK SABHA ON 26.08.2010 REGARDING NORTH EAST FRONTIER RAILWAY

- (a): Total 17 contractors in Haibargaon-Mairabari & 12 contractors in Senchoa-Silghat were assigned the gauge conversion work and no advance money was given.
- (b): No, Madam. However, one contract of construction of bridge in Haibargaon- Mairabari Gauge conversion was terminated because of slow progress by contractor.
- (c): No loss was suffered by Railway in this regard.
- (d) & (e): As per contract condition, earnest money and security deposit were forfeited and performance guarantee has been encashed.